

Sanjay Puri

Member (Technical) at the National Company Law Tribunal

(Former Principal Director General of the National Academy of Direct Taxes)



Sanjay Puri, a distinguished former civil servant, has had a prolific career spanning over three decades in public service, particularly in the domain of taxation and corporate law. With a wealth of experience and a proven track record of excellence, Sanjay has left an indelible mark on both national and international platforms.

Professional Achievements:

Sanjay Puri retired in June 2023 as the Principal Director General of the National Academy of Direct Taxes (NADT), Nagpur, culminating a remarkable tenure of 36 years in the Indian Revenue Service. Throughout his illustrious career, Puri held various pivotal positions within the Income Tax Department, demonstrating exceptional leadership and expertise in tax assessment, international taxation, and anti-corruption measures. Sanjay's dedication to public service extended beyond national borders, as evidenced by his impactful contributions to tax administrations in Botswana, Tanzania, and Afghanistan. His international engagements include pivotal roles as a Senior Advisor on DFID-funded projects and as a consultant for USAID, where he played a crucial part in tax administration reforms and capacity building initiatives.

As an expert on tax-matters he also represented the Government of India at the International Court of Justice, Hague. Sanjay's expertise has been recognized on a global scale, with numerous invitations to prestigious seminars and conferences worldwide. He has served as a keynote speaker, panellist, and participant in events organized by esteemed institutions such as the Commonwealth Association of Tax Administrators (CATA), the International Fiscal Association, and the Organization for Economic Cooperation and Development (OECD).

Education, Publications and Contributions:

Sanjay Puri holds a Master of Science degree in International Policy Analysis from the University of Bath, UK, along with a Bachelor of Engineering degree from Delhi University. He also completed the prestigious Indian Revenue Service Induction Course, receiving the Finance Minister's Gold Medal in recognition of his exceptional performance. As a policy maker and thought leader, Sanjay has authored insightful articles and papers on various aspects of taxation, contributing significantly to academic discourse and policy formulation. His dissertation paper for the University of Bath, exploring India's response to cross-border electronic commerce, stands as a testament to his scholarly contributions.

Current Role:

Post-retirement, Sanjay Puri was selected by the Government of India as a Member (Technical) at the National Company Law Tribunal, where he continues to adjudicate on matters pertaining to corporate law, insolvency, and bankruptcy, thereby furthering his commitment to upholding legal and ethical standards in corporate governance.